

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4888  
ANSWERED ON:13.08.2014  
QUOTA FOR MAHA DALITS  
Ghubaya Shri Sher Singh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government proposes to provide sub-quota to Maha Dalits/ Tribes and Most Backward Classes in the Central Services;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the proposal is likely to be materialised?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a): No, Madam.

(b): All Castes/Tribes included in the Presidential Orders issued under Article 341 and 342 respectively for Scheduled Castes and Scheduled Tribes are eligible to get the benefit of reservation. The rate of reservation is 15% and 7.5% respectively for SCs/STs. Similarly the communities which are included in the "Central list of OBCs" are eligible to get the benefit of reservation at the rate of 27% in the services under Central Government.

(c): Does not arise, in view of reply given to parts (a) and (b) above.